

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Refined Groundnut Oil (Regulation of Refining and Price) Control (Amendment) Order, 1977, published in Notification No. S.O. 619(E) in Gazette of India dated the 18th August, 1977.

(ii) The Pulses and Edible Oils (Storage Control) Order, 1977, published in Notification No. S.O. 701(E) in Gazette of India dated the 30th September, 1977.

(iii) The Mustard Oil (Price Control) Order, 1977, published in Notification No. S.O. 702(E) in Gazette of India dated the 30th September, 1977.

(iv) The Pulses and Edible Oils (Storage Control) Amendment Order, 1977, published in Notification No. S.O. 719(E) in Gazette of India dated the 14th October, 1977.

(v) The Solvent-Extracted Oil, Decoiled Meal and Edible Flour (Control) Amendment Order, 1977, published in Notification No. G.S.R. 637(E) in Gazette of India dated the 10th October, 1977.

(vi) The Vegetable Oil Product Producers (Regulation of Refined Oil Manufacture) Second Amendment Order, 1977, published in Notification No. G.S.R. 641(E) in Gazette of India dated the 15th October, 1977. [Placed in Library. See No. LT-1101/77].

(3) (i) A copy of the Standards of weights and Measures (Packaged Commodities) Rules, published in Notification No. G.S.R. 622(E) in Gazette of India dated the 26th September, 1977, under sub-section

(4) of section 83 of the Standards of Weights and Measures Act, 1976.

(ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the above Notification. [Placed in Library. See No. LT-1102/77].

ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS FOR INDIA ON PRESS IN INDIA, 1976

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH). I beg to lay on the Table a copy of the Annual Report (Part I) (Hindi and English versions) of the Registrar of Newspapers for India on Press in India, 1976. [Placed in Library. See No. LT-1103/77]

ANNUAL REPORTS OF AGRICULTURAL REFINANCE AND DEVELOPMENT CORPORATION, BOMBAY, DELHI FINANCIAL CORPORATION, LIFE INSURANCE CORPORATION OF INDIA, ETC., AND NOTIFICATION UNDER CENTRAL EXCISES AND SALT ACT, 1944, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Agricultural Refinance & Development Corporation, Bombay for the year ended the 30th June 1977 along with the Audited Accounts under sub-section (2) of section 32 of the Agricultural Refinance and Development Corporation Act, 1965. [Placed in Library. See No. LT-1104/77]

(2) A copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation together with the Auditor's Report for the year 1976-77 published in Notification No. F. 6/2/77-Fin. (G) in Delhi Gazette dated the 8th September, 1977, under sub-section (3) of section 38 of the State Financial Corporations Act, 1951. [Placed in Library. See No. LT-1108/77]

(3) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India for the year ended the 31st March, 1977 along with the Audited Accounts, under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-1106/77]

(4) A copy of Notification No. G.S.R. 1046 (Hindi and English versions) published in Gazette of India dated the 6th August, 1977 making certain amendments to the Agricultural Refinance Corporation (Issue and Management of Bonds Regulations 1969, under sub-section (5) of section 46 of the Agricultural Refinance and Development Corporation Act, 1963. [Placed in Library. See No. LT-1107/77]

(5) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Central Excises and Salt Act, 1944:—

- (i) The Central Excise (Seventeenth Amendment) Rules, 1977, published in Notification No. G.S.R. 1047 in Gazette of India dated the 6th August, 1977.
- (ii) The Central Excise (Eighteenth Amendment) Rules, 1977, published in Notification No. G.S.R. 1048 in Gazette of India dated the 6th August, 1977.
- (iii) The Central Excise (Nineteenth Amendment) Rules, 1977, published in Notification No. G.S.R. 554(E) in Gazette of India dated the 6th August, 1977.
- (iv) The Central Excise (Twenty-third Amendment) Rules, 1977, published in Notification No. G.S.R. 1446 in Gazette of India dated the 29th October, 1977.
- (v) The Central Excise (Twenty-fourth Amendment) Rules, 1977, published in Notification

No. G.S.R. 1447 in Gazette of India dated the 29th October, 1977.

- (vi) The Central Excise (Twenty-fifth Amendment) Rules, 1977, published in Notification No. G.S.R. 1448 in Gazette of India dated the 29th October, 1977. [Placed in Library. See No. LT-1108/77]

(6) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

- (i) The Income-tax (Fourth Amendment) Rules, 1977, published in Notification No. S.O. 640(E) in Gazette of India dated the 27th August, 1977.
- (ii) The Income-tax (Fifth Amendment) Rules, 1977, published in Notification No. S.O. 655(E) in Gazette of India dated the 9th September, 1977.
- (iii) The Income-tax (Sixth Amendment) Rules, 1977, published in Notification No. S.O. 677(E) in Gazette of India dated the 22nd September, 1977.
- (iv) The Income-tax (Seventh Amendment) Rules, 1977, published in Notification No. S.O. 720(E) in Gazette of India dated the 14th October, 1977.
- (v) The Income-tax (Eighth Amendment) Rules, 1977, published in Notification No. S.O. 730(E) in Gazette of India dated the 18th October, 1977.
- (vi) Notification Nos. S.O. 3447 to 3476 published in Gazette of India dated the 5th November, 1977. [Placed in Library. See No. LT-1109/77].

(7) A copy of the Wealth-tax (Third Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 721(E) in Gazette of India dated the 14th October, 1977, under sub-section (4) of section 46 of the Wealth-tax Act, 1957. [Placed in Library. See No. LT-1110/77].

(8) A copy of Notification No. G.S.R. 597(E) (Hindi and English versions) published in Gazette of India dated the 31st August, 1977, issued under sub-section (3) of section 1 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT-111/77].

(9) A copy of the National Development Bonds Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 598(E) in Gazette of India dated the 31st August, 1977 under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959 [Placed in Library. See No. LT-1112/77].

(10) A copy each of the following Notifications (Hindi and English versions) under section 17 of the General Insurance Business (Nationalisation) Act, 1972:—

(i) The General Insurance (Rationalisation and Revision of Pay Scales and other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Amendment Scheme, 1977, published in Notification No. S.O. 2443 in Gazette of India dated the 6th August, 1977.

(ii) The General Insurance (Rationalisation of Pay Scales and Other Conditions of Service of Development Staff) Amendment Scheme, 1977, published in Notification No. S.O. 2444 in Gazette of India dated the 6th August, 1977.

(iii) The General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Officers) Amendment Scheme, 1977, published in Notification No. S.O. 2445 in Gazette of India dated the 6th August, 1977. [Placed in Library. See No. LT-1113/77].

(11) A copy each of the following Notifications (Hindi and English

versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 1043 published in Gazette of India dated the 6th August, 1977 together with an explanatory memorandum.

(ii) G.S.R. 583(E) and 584(E) published in Gazette of India dated the 22nd August, 1977 together with an explanatory memorandum.

(iii) G.S.R. 594(E) published in Gazette of India dated the 26th August, 1977 together with an explanatory memorandum.

(iv) G.S.R. 1131 published in Gazette of India dated the 27th August, 1977 together with an explanatory memorandum.

(v) G.S.R. 612(E) published in Gazette of India dated the 17th September, 1977 together with an explanatory memorandum.

(vi) G.S.R. 1282 published in Gazette of India dated the 24th September, 1977 together with an explanatory memorandum.

(vii) G.S.R. 1317 published in Gazette of India dated the 1st October, 1977 together with an explanatory memorandum.

(viii) G.S.R. 1318 published in Gazette of India dated the 1st October, 1977 together with an explanatory memorandum.

(ix) G.S.R. 628(E) published in Gazette of India dated the 1st October, 1977 together with an explanatory memorandum.

(x) G.S.R. 635(E) and 636(E) published in Gazette of India dated the 7th October, 1977 together with an explanatory memorandum.

(xi) G.S.R. 1365 and 1366 published in Gazette of India dated the 15th October, 1977 together with an explanatory memorandum.

(xii) G.S.R. 644(E) and 645(E) published in Gazette of India dated the 15th October, 1977 together with an explanatory memorandum.

(xiii) G.S.R. 652(E) published in Gazette of India dated the 26th October, 1977 together with an explanatory memorandum.

(xiv) G.S.R. 666(E) and 667(E) published in Gazette of India dated the 1st November, 1977 together with an explanatory memorandum.

(xv) G.S.R. 669(E) published in Gazette of India dated the 1st November, 1977 together with an explanatory memorandum.

(xvi) G.S.R. 671(E) and 672(E) published in Gazette of India dated the 2nd November, 1977 together with an explanatory memorandum.

(xvii) G.S.R. 673(E) and 674(E) published in Gazette of India dated the 3rd November, 1977 together with an explanatory memorandum.

(xviii) G.S.R. 684(E) published in Gazette of India dated the 7th November, 1977 together with an explanatory memorandum.

(xix) G.S.R. 687(E) published in Gazette of India dated the 9th November, 1977 together with an explanatory memorandum.

(xx) G.S.R. No. 702(E) published in Gazette of India dated the 15th November, 1977 together with an explanatory memorandum.

[Placed in Library. See No. LT-1114/77].

(12) A copy each of the following Notifications (Hindi and Eng-

lish versions) issued under the central Excise Rules 1944:—

(i) G.S.R. 568(E) published in Gazette of India dated the 12th August, 1977 together with an explanatory memorandum.

(ii) G.S.R. 569(E) to 572(E) published in Gazette of India dated the 12th August, 1977 together with an explanatory memorandum.

(iii) G.S.R. 1101 published in Gazette of India dated the 20th August, 1977 together with an explanatory memorandum.

(iv) G.S.R. 623(E) published in Gazette of India dated the 28th September, 1977.

(v) G.S.R. 642(E) and 643(E) published in Gazette of India dated the 15th October, 1977 together with an explanatory memorandum.

(vi) G.S.R. 668(E) published in Gazette of India dated the 1st November, 1977 together with an explanatory memorandum.

(vii) G.S.R. 1525 published in Gazette of India dated the 5th November, 1977 together with an explanatory memorandum.

(viii) G.S.R. 686(E) published in Gazette of India dated the 8th November, 1977 together with an explanatory memorandum.

[Placed in Library. See No. LT-1115/77].

SHRI ZULFIQUARULLAH: I beg to lay on the Table a copy of Notification No. 320/77-CE (Hindi and English versions) published in Gazette of India dated the 18th November, 1977 issued under the Central Excise Rules 1944 together with an explanatory memorandum.

[Placed in Library. See No. LT-1122/77].